

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 4237
ANSWERED ON - 01/04/2026

IMPLEMENTATION OF THE E-TRANSPORT MISSION MODE PROJECT

4237. SHRI LAHAR SINGH SIROYA:
SHRI NARAYANA KORAGAPPA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) number of transport-related services brought under e-Transport Mission Mode Project and extent of their adoption across States and Union Territories including Karnataka;
- (b) categories of services currently being delivered through faceless or contactless digital processes, including vehicle registration, driving license issuance, taxation and permit-related services;
- (c) technological features incorporated including use of Aadhaar authentication, eKYC, digital signatures and AI-based facial recognition;
- (d) details of institutional framework developed for integration of Government-to-Government, Government-to-Business and Government-to-Citizen services under the platform; and
- (e) expected impact on efficiency of service delivery, transparency and ease of access for citizens and transport sector stakeholders?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) Government in Ministry of Road Transport & Highways vide S.O. 4353(E) dated 16th September, 2022, has notified 58 online transport related services through Aadhaar authentication on voluntary basis. The objective of this shift to online and digital authentication mechanisms under the e-Transport Mission Mode Project is to improve efficiency, transparency and promote ease of living of residents and enabling better access of services to the citizens while minimizing the need to physically visit Regional Transport Offices (RTOs).

Implementation of provisions contained in the Motor Vehicles Act, 1988 and rules made there under comes under the purview of concerned State/UT Governments. The list of adoption of these services in States/UTs is attached at Annexure -A.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 4237 FOR ANSWER ON 01.04.2026 ASKED BY SHRI LAHAR SINGH SIROYA AND SHRI NARAYANA KORAGAPPA REGARDING IMPLEMENTATION OF THE E-TRANSPORT MISSION MODE PROJECT.

State	No. of Vahan Services	No of Sarathi Services	Total No. of online services
Andaman & Nicobar	21	19	40
Andhra Pradesh	21	11	32
Arunachal Pradesh	2	1	3
Assam	20	22	42
Bihar	19	26	45
Chandigarh	19	22	41
Chhattisgarh	18	16	34
UT of D&NH AND D&D	18	10	28
Delhi	19	14	33
Goa	21	27	48
Gujarat	19	20	39
Himachal Pradesh	22	18	40
Haryana	15	16	31
Jharkhand	14	0	14
Jammu & Kashmir	20	24	44
Karnataka	15	14	29
Kerala	17	12	29
Ladakh	15	1	16
Lakshwadeep	1	0	1
Maharashtra	21	23	44
Meghalaya	8	5	13
Manipur	10	15	25
Madhya Pradesh	22	25	47
Mizoram	11	1	12
Nagaland	2	0	2
Odisha	19	13	32
Punjab	11	13	24
Puducherry	7	8	15
Rajasthan	17	17	34

Sikkim	2	10	12
Telangana*	0	0	0
Tamil Nadu	21	18	39
Tripura	10	10	20
Uttarakhand	9	0	9
Uttar Pradesh	20	26	46
West Bengal	20	9	29

Note* - State of Telangana is recently migrated to Vahan 4 and Sarathi 4.
